

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
99/241- 242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...**APPLICANT**

Vs.

M/s. Om Innovation Call Services
Pvt. Ltd. and Ors.

...**RESPONDENT**

Section
U/s 241-242

Order delivered on 17.08.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Satyajit Sarna, Mr. Mohit Negi, Ms. Reaa Mehta, Advs.

For the Respondent

:Mr. Saurav Agrawal, Adv. for R2 and Ms. Aakriti Dawar, Adv. for R3.

ORDER

IA/278/2023

The Interlocutory Application has been filed seeking a direction to the Axis Bank to allow the Applicant to operate Account Nos. 207010200011787 & 915020018456096 of the Respondent Company with Axis Bank, Janakpuri Branch and to release an amount of approximately Rs. 2,00,00,000/- (Two Crores of Rupees) for the purpose of making the following payments as mentioned below:-

1. Amount of Rs. 1,21,94,374/- (including PF & ESI) towards Salaries of the workmen/employees
2. Amount of Rs. 28,26,614/- towards EMI

3. Amount of Rs. 26,76,010/- towards Rental & Facilities to be paid by the Respondent Company to the land-owners/facility providers.
 4. Amount of Rs. 9,75,856/- towards payment to Vendors.
 5. Amount of Rs. 1,54,782/- towards payment for Utilities
 6. Amount of (GST Rs. 24,71,453/- + Professional Tax Rs. 11,440/-) towards Statutory Duties
- Total Amount- 2,13,10,529/-

We have heard Mr. Saurav Agrawal, Ld. Advocate and Mr. Satyajit Sarna, Ld. Advocate appearing for the parties and as agreed by the Ld. Counsel the following order is passed without prejudiced to the rights and contentions of the parties:

We direct the Bank to permit the Applicants to operate the Accounts in case a request is made by Applicants jointly, to make the payments as indicated above from above accounts. The Accounts shall be operated in the presence of both the Applicants with the co-operation of the Bank to make the payments as indicated above.

The Applicants shall file a joint compliance report after making the necessary payment as indicated in this order. List on **31.08.2023. Dasti** permitted.

Contempt Petition/11/2023

List on **31.08.2023.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)